

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 07

C.P. (IB)/1191(MB)2019

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **25.04.2024**

NAME OF THE PARTIES : **Ms City Scaffoldings**

Vs

Kumar Urban Development Private
Limited

For OC : Adv. Amir Arsiwala

For CD : Adv. Shadab Jan a/w Adv. Shivam Bhagwati
Section 9 of IBC

ORDER

This is a transferred matter from Court III. Pleadings are complete in the matter. **List on 09.05.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)